

MATTERS RAISED WITH PERMISSION**Need to open three regional offices of Food Corporation of India (FCI) in the States of Mizoram, Tripura and Meghalaya**

SHRI K. VANLALVENA (Mizoram): Mr. Chairman, Sir, let me continue my yesterday's speech. Before that, I want to express my gratitude for your visit to our State, Aizawl. I hope you will come again after some days. Thank you so much, Sir, for giving me an opportunity to speak today.

MR. CHAIRMAN: I have been to Mizoram. I had the opportunity to address the Mizoram Assembly and I found by the records, there were no disturbances of any kind, at any time, in the Mizoram State Assembly, not during my speech, but in the entire tenure. It is an example for the entire country.

SHRI K. VANLALVENA: Hon. Chairman, Sir, being a Chairman of FCI Consultative Board of Mizoram, I have some suggestions. Firstly, the organisation structure of Food Corporation of India (FCI) needs reconstruction in the North-Eastern Region. The existing FCI in the North-East has been divided into five zones as follows:- (1) Assam Region, (2) Arunachal Region, (3) Manipur Region, (4) Nagaland Region, and (5) NEF Region. The three States i.e. Mizoram, Meghalaya and Tripura are put under one NEF region having main office at Shillong in Meghalaya, which created certain problems among the administrators of FCI. I want to inform the hon. Members of the House that it is not convenient to administer the three States of North East from Shillong. I, therefore, strongly request the Union Ministry to create three new zones i.e. Mizoram Region, Meghalaya Region and Tripura Region, so that all the North-Eastern States could have the FCI regional offices in their own State capitals. Secondly, I want to request that monthly allocation of rice be increased for the State of Mizoram. The present monthly allocation of rice from FCI for Mizoram is only 50,000 quintals. However, the requirement of the State is 1 lakh quintals per month. It means, only half of the requirement of the State of Mizoram is being received from FCI. It forces the State Government to buy 50,000 quintals of rice from open market at a higher price.

So, I request the hon. Consumer Affairs Minister to increase the monthly allocation of foodgrains to Mizoram. Thank you.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I associate myself with the submission made by the hon. Member.

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Sir, I also associate myself with the submission made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the submission made by the hon. Member.

Need for mandatory cancer warnings on processed meat products

श्री महेश पोद्दार (झारखंड) : महोदय, WHO की इंटरनेशनल एजेंसी फॉर रिसर्च ऑन कैंसर (IARC) ने वर्ष 2015 में घोषणा की थी कि processed meat के सेवन से इंसानों में कैंसर होता है। साथ ही, रैड मीट के सेवन के संबंध में उन्होंने चेतावनी दी थी और कैंसर के संभावित खतरों से भी आगाह किया था। सिर्फ भारत में सालाना कैंसर की संख्या वर्ष 2025 तक लगभग 16 लाख तक पहुंचने की संभावना है।

यह विश्व स्तर पर Bowel कैंसर की बीमारी में वृद्धि से संबंधित है। हम सभी जानते हैं कि कैंसर की उच्च घटनाएं अमेरिकी जीवन शैली को बरबाद कर रही हैं, क्योंकि वहां बड़ी मात्रा में processed meat युक्त आहार की अधिक खपत होती है। भारत के भीतर भी कई फास्ट फूड चेन refrigerated मांस के विचार को बढ़ावा दे रहे हैं, जो चिंता का विषय है और समग्र आबादी के स्वास्थ्य के लिए खतरनाक है। यह केवल कैंसर तक ही सीमित नहीं है, बल्कि पुरानी chronic बीमारियों के फिर से होने के अधिक जोखिम को भी प्रेरित करता है। यह ध्यान दिया जाना चाहिए कि धूम्रपान और processed meat को एक ही श्रेणी में वर्गीकृत किया गया है, जो समूह कार्सिनोजेन और सिगरेट के पैकेट को स्वास्थ्य के खतरे से warning देने के लिए अपने कवर के 85% की सीमा तक चेतावनी प्रदर्शित करने के लिए अनिवार्य है।

महोदय, इस संबंध में मैं सरकार से इस पर कार्रवाई करने के लिए और ऐसे processed meat पर कैंसर की चेतावनी अनिवार्य करने का आग्रह करता हूं। जैसे तंबाकू और सिगरेट उत्पादों के मामले में होता है, वैसे ही मैं processed meat के मामले में भी चेतावनी देने का आग्रह करता हूं, धन्यवाद।

SHRI JOSE K. MANI (Kerala): Sir, I associate myself with the submission made by the hon. Member.

CH. SUKHRAM SINGH YADAV (Uttar Pradesh): Sir, I also associate myself with the submission made by the hon. Member.